

**NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2016 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/35/2016

NAME OF THE PETITIONER(S) : P. Krishna Moorthy & 5 Others

NAME OF THE RESPONDENT(S) : Thirumangalam Janopakara Permanent Fund Ltd & 7 Ors

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. S. Manoj Kumar
(For B. Othararaj)

Counsel for Respondents

1-4, 6-8, 9-12, 16-18

2. K. Ramasamy

Counsel for Petitioner d. d. [Signature]

ORDER

Shri K Ramasamy, counsel for petitioner present. Shri S Manoj Kumar, representing counsel for R1 to R4, R6 to R8, R9 to R12 and R16 to R18 present. Counsel for petitioner prayed time for filing amended petition. Time extended at request. Put up on **10.01.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)